

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 96 of 2016 (SZ)

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| Applicant(s) | | Respondent(s) |
| Francis | Vs. | The District Collector |
| 30/86A Akkivilai Veedu, North Street | | Kanyakumari Distirct and others |
| Kanyakumari District | | |
| Legal Practitioner for Applicant(s) | | Legal Practitioner for Respondents |
| Mr.M.P.Hariprasad | | Mr.M.K.Subramanian & P.Velmani for R1 M/s.R.Saravana Kumar, E.Veda Bagath Singh, J.Raja Rao, U.Sriram for R-3 to R-6 Mrs.Rita Chandrasekar for R2 Mr.S.Parameshwaran Nair for R7 & R8 Mr.Manoj for R9 |

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| Note of the Registry | Orders of the Tribunal |
| Item No.8 | <p>Date: 11th August, 2017</p> <p>There is no representation on behalf of the applicant. Post this application on 16.10.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....EM (Shri P.S. Rao)</p> |